SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2014-15 (Rupees in Crores)

| Non-Tax Revenue 0.79 0.8 | | | - | (Rapees III oroles) | | | | | |
|--|-------|------------------------------|-----------|---------------------|-------------|--|--|--|--|
| Consolidated Fund of India Revenue Receipts 1.85 1.39 Non-Tax Revenue 0.79 0.8 Grants-in-aid & contribution Capital Receipts Recovery of Loans 0.05 0.06 - Unter Non- DebtCapital Receipts Public Debt Contingency Fund Public Account 24.56 12.7 A Total Receipts 27.25 14.95 | S.No. | Head of Account | upto May, | Coppy upto May,2013 | % Variation | | | | |
| Revenue Receipts | | <u>Receipts</u> | | | | | | | |
| Tax Revenue | | | | | | | | | |
| Non-Tax Revenue 0.79 0.8 | | = | | | | | | | |
| Grants-in-aid & contribution Capital Receipts | | | | | 33.09 | | | | |
| Capital Receipts Recovery of Loans 0.05 0.06 0.0 | | Non-Tax Revenue | 0.79 | 0.8 | -1.25 | | | | |
| Recovery of Loans 0.05 0.06 | | Grants-in-aid & contribution | | | | | | | |
| Other Non- Debt Capital Receipts | | | | | | | | | |
| Public Debt | | | 0.05 | 0.06 | -16.67 | | | | |
| Contingency Fund | | | | | | | | | |
| Public Account 24.56 12.7 | | | | | | | | | |
| A Total Receipts 27.25 14.95 Disbursements Consolidated Fund of India Revenue Expenditure Plan 33.47 30.33 Capital Expenditure Plan Non-Plan Non-Plan Loans & Advances Plan Non-Plan 0.02 0.02 Contingency Fund Fublic Account 51.05 17.76 1 B Total Dispursements 84.54 48.11 | | | | | | | | | |
| Disbursements Consolidated Fund of India Revenue Expenditure Plan 33.47 30.33 | | Public Account | 24.56 | 12.7 | 93.39 | | | | |
| Consolidated Fund of India Revenue Expenditure Plan 33.47 30.33 Non-Plan 33.47 30.33 Capital Expenditure Plan | Α | Total Receipts | 27.25 | 14.95 | 82.27 | | | | |
| Consolidated Fund of India Revenue Expenditure Plan 33.47 30.33 Non-Plan 33.47 30.33 Capital Expenditure Plan | | | | | | | | | |
| Revenue Expenditure Plan 33.47 30.33 | | <u>Disbursements</u> | | | | | | | |
| Plan | | | | | | | | | |
| Non-Plan 33.47 30.33 | | Revenue Expenditure | | | | | | | |
| Capital Expenditure Plan Non-Plan Non-Plan Loans & Advances Plan Non-Plan 0.02 Contingency Fund 0.02 Public Account 51.05 17.76 1 B Total Dispursements 84.54 48.11 | | Plan | | | | | | | |
| Plan Non-Plan | | Non-Plan | 33.47 | 30.33 | 10.35 | | | | |
| Non-Plan Loans & Advances Plan Non-Plan 0.02 0.02 | | Capital Expenditure | | | | | | | |
| Loans & Advances Plan | | Plan | | | | | | | |
| Plan | | Non-Plan | | | | | | | |
| Non-Plan 0.02 0.02 | | Loans & Advances | | | | | | | |
| Contingency Fund Public Account 51.05 17.76 1 B Total Dispursements 84.54 48.11 | | Plan | | | | | | | |
| Public Account 51.05 17.76 1 B 10tal Dispursements 84.54 48.11 | | Non-Plan | 0.02 | 0.02 | 0.00 | | | | |
| B Total Dispursements 84.54 48.11 | | Contingency Fund | | | | | | | |
| | | Public Account | 51.05 | 17.76 | 187.44 | | | | |
| C Net Cash Flow (A-B) -57.29 -33.16 | В | Total Disbursements | 84.54 | 48.11 | 75.72 | | | | |
| -57.29 -33.10 | _ | Not Cash Flow (A-R) | 57.20 | 22.46 | | | | | |
| | C | Het Cash Flow (A-B) | -37.29 | -33.10 | | | | | |

Coppy-Corresponding figure for Previous Year

- 1. Actuals are unadjusted provisional figures.
- 2. 1 Crore = 10 Millions
- 3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2014-15)

(Rupees in Crores)

| | | | (Nupees III Grores) | | | | |
|-------|--|-------------------|-------------------------|----------|--|--|--|
| S.No. | Major / Minor Head | Upto May, 2014 | Coppy upto May, 2013 | % Growth | | | |
| | | | | | | | |
| | Revenue Receipts | | | | | | |
| | | | | | | | |
| | 1 0021-Taxes other than Corp.Tax | 1.85 | 1.39 | 33.09 | | | |
| | 2 0049-Interest Receipts | 0.06 | 0.04 | 50.00 | | | |
| ; | 3 0059-Public Works | 0.27 | 0.29 | -6.9 | | | |
| | 4 0070-Other Administrative Service | 0.03 | 0.15 | -80.0 | | | |
| | 0071-Contribution and Recoveries towards Pension and Other Retirement benefits | 0.24 | 0.15 | 60.0 | | | |
| | 6 0210-Medical and Public Health | 0.1 | 0.1 | 0.0 | | | |
| | 7 0216-Housing | 0.08 | 0.07 | 14.29 | | | |
| | | | | | | | |
| | Capital Receipts | | | | | | |
| | 7610-Loans & Advances to Govt. 1 Servants | 0.05 | 0.06 | -16.6 | | | |
| | Total: | 2.68 | 2.25 | 19.1 | | | |

Coppy-Corresponding figure for Previous Year

- 1. Actuals are unadjusted provisional figures
- 2. 1 Crore = 10 Millions
- 3. Expenditure is net of recoveries.

ACCOUNTS OFFICER

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2014-15)

(Rupees in Crore)

| S.No. | | B.E. 2014-15 | | | Actual Exp upto - May, 2014 | | | Coppy upto May, 2013 | | |
|-------|---------------------------|--------------|----------|--------|-----------------------------|--------|-------|----------------------|--------|-------|
| | | Plan | N-Plan | Total | Plan | N-Plan | Total | Plan | N-Plan | Total |
| | Grant No.65 | | | | | | | | | |
| | Supreme Court of India | | 134.36 | 134.36 | | 31.51 | 31.51 | | 29.27 | 29.27 |
| COPPY | /- Corresponding figure f | or Previo | ous year | | | | | | | |

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

- 1. Actuals are unadjusted provisional figures
- 2. 1 Crore = 10 Millions
- 3. Expenditure is net of recoveries.

ACCOUNTS OFFICER